

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:360
ANSWERED ON:25.11.2014
CYBER CRIMES
Gopal Dr. K.;Patel Smt. Jayshreeben

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to set up Information Technology wing in all police stations to deal with IT related crimes;
- (b) if so, the details thereof along with the expenditure likely to be incurred in this regard;
- (c) whether the Government proposes to set up special courts to dispose of the IT related cases; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJUJU)

(a) to (d): No Madam. Since, 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of cyber crime and for prosecuting the offenders through the machinery of their law enforcement agencies. The Union Government, however, attaches highest importance to the matter of prevention of cyber crime and therefore has issued Advisories to the State Governments/UTs on 16th July 2010 and 4th January 2012, which is available in the website <http://www.mha.nic.in>. Department of electronics and Information Technology have taken a series of technical, administrative and legal steps to address cyber Crimes effectively.